

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :25/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/18033/2026 ARBP/22/2026	JINDAL STAINLESS LIMITED,NEW DELHI VS A TO Z COMPANY (SOLE PROPIETORSHIP),JHARKHAND	ANUPAM DASH VS	// ( //
2	D-ARBP/18039/2026 ARBP/23/2026	JINDAL COKE LIMITED,NEW DELHI VS A TO Z COMPANY (SOLE PROPIETORSHIP),JHARKHAND	ANUPAM DASH VS	// ( //
3	D-BLAPL/11883/2026 BLAPL/3890/2026	GHANASHYAM SAHOO VS STATE OF ODISHA	DEBASISH PATNAIK VS	MAHANGA /13 /2026 Civil Judge Jr. Division-cum-JMFC Court at GR/000020/2026
4	D-BLAPL/11882/2026 BLAPL/3891/2026	SURYAKANTA SAHOO VS STATE OF ODISHA	DEBASISH PATNAIK VS	MAHANGA /13 /2026 Civil Judge Jr. Division-cum-JMFC Court at GR/000020/2026
5	D-BLAPL/11879/2026 BLAPL/3892/2026	GOURI PRASAN BEHERA VS STATE OF ODISHA	DEBASISH PATNAIK VS	MAHANGA /13 /2026 Civil Judge Jr. Division-cum-JMFC Court at GR/000020/2026
6	D-BLAPL/11693/2026 BLAPL/3893/2026	SISIR KUMAR MALLICK @ SISIRA MALLIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /21 /2017 J.M.F.C.,NIALI(Cuttack) GR/0000241/2017
7	D-BLAPL/11578/2026 BLAPL/3894/2026	BACHU @ MRINALKANTI BHOI VS STATE OF ODISHA	SK. ZAFARULLA VS	ORIENT /83 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000018/2026
8	D-BLAPL/11590/2026 BLAPL/3895/2026	BHARAT NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHANDAPARA /153 /2022 A.D.J.,NAYAGARH(Nayagarh ) ST/0000276/2022
9	D-BLAPL/11571/2026 BLAPL/3896/2026	PRATAP CHANDRA KANHAR VS STATE OF ODISHA	PRAHALLAD SAHU VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000019/2025
10	D-BLAPL/11564/2026 BLAPL/3897/2026	PURNA CHANDRA AMAT VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /34 /2026 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000079/2026
11	D-BLAPL/11560/2026 BLAPL/3898/2026	SAJAN NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON 2(A)CC/0000014/2025

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12	D-BLAPL/11592/2026 BLAPL/3899/2026	OMNATH BARIK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	TALSARA /80 /2025 A.D.J.,SUNDARGARH(Sundargarh) ST/0000247/2025
13	D-BLAPL/11557/2026 BLAPL/3900/2026	PRATAP KHEMUDU VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /255 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangir) Spl/0000144/2024
14	D-BLAPL/11471/2026 BLAPL/3901/2026	RATAN TRIPATHY VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	PIPLI /119 /2025 1ST A.D.J., PURI(Puri) ST/0000010/2025
15	D-BLAPL/11594/2026 BLAPL/3902/2026	SARAT CHANDRA TANDI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	LATHOR /59 /2024 SPECIAL JUDGE,PATNAGARH(Balangir) Spl/0000008/2024
16	D-BLAPL/11467/2026 BLAPL/3903/2026	KUNA JALI @ PRASANT VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	G.R.P.S.,BERHAMPUR /145 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0003214/2025
17	D-BLAPL/11421/2026 BLAPL/3904/2026	SILU @ PRABHANJAN BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /798 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0001499/2025
18	D-BLAPL/11600/2026 BLAPL/3905/2026	PRATAP KHEMUDU VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /212 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangir) Spl/0000130/2024
19	D-BLAPL/11369/2026 BLAPL/3906/2026	JYOTIRMAYEE SAHOO @ JYOTIRMAYEE SAHU VS STATE OF ODISHA	CHANDANA TRIPATHY VS	LALBAG /463 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001047/2025
20	D-BLAPL/11335/2026 BLAPL/3907/2026	ARSUL NAYAK @ ASRULU NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DHARAKOT PS /83 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000275/2026
21	D-BLAPL/11606/2026 BLAPL/3908/2026	BHAGIRATHI MEHER @ BHAGRATHI MEHER VS STATE OF ODISHA	SK. ZAFARULLA VS	PADAMPUR /192 /2023 A.D.J.,PADAMPUR(Bargarh ) Spl/0000057/2023
22	D-BLAPL/10866/2026 BLAPL/3909/2026	SURESH PRADHAN VS STATE OF ODISHA	KURESH PRASAD DASH VS	KODALA /325 /2025 A.D.J.,KODALA(Ganjam) ST/0000130/2025
23	D-BLAPL/10887/2026	JUBRAJ SAHU @ RAJ	BHARAT BHUSAN ROUSTRAY	GAISILET /27 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/3910/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000008/2026
24	D-BLAPL/11289/2026 BLAPL/3911/2026	SAJAN DAS @ BIKRAM DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MAHANGA /67 /2026 Civil Judge Jr. Division-cum-JMFC Court at GR/0000098/2026
25	D-BLAPL/11619/2026 BLAPL/3912/2026	BAPI @ MANORANJAN PANI VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHAIRA /145 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000740/2025
26	D-BLAPL/11658/2026 BLAPL/3913/2026	BALMIKI NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /121 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000058/2026
27	D-BLAPL/11660/2026 BLAPL/3914/2026	NANDA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	TIGIRIA /76 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000036/2026
28	D-BLAPL/11629/2026 BLAPL/3915/2026	ABHIRANGA ROY @ CHHOTU VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JHARSUGUDA /114 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000008/2026
29	D-BLAPL/11631/2026 BLAPL/3916/2026	MANOJ KUMAR ROUT @ MUNA VS STATE OF ODISHA	MD. GOLAM MADANI VS	KHAIRA /36 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000271/2026
30	D-BLAPL/11649/2026 BLAPL/3917/2026	SHYAMA MUDULI @ SHYMA MUDULI VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /67 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000064/2020
31	D-BLAPL/11654/2026 BLAPL/3918/2026	PURNA CHANDRA MALLIK VS STATE OF ODISHA	AMLAN MOHANTY VS	BARI RAMCHANDRAPUR /423 /2025 JMFC, BARIPAL(Jajapur ) CT/0000162/2025
32	D-BLAPL/11657/2026 BLAPL/3919/2026	ABHIRANJAN KUMAR VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BARBIL /29 /2026 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kenc GR/0000077/2026
33	D-BLAPL/11632/2026 BLAPL/3920/2026	ARJUN ACHARI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	SAMBALPUR TOWN /41 /2026 DISTRICT & SESSIONS JUDGE,SAMBAL TR/0000017/2026
34	D-BLAPL/11702/2026 BLAPL/3921/2026	N.BALARAM @ NANDU PATRA VS	SIDHARTHA SANKAR RAY (2) VS	KOTINANDA /33 /2026 J.M.F.C.,ASKA(Ganjam)

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35	D-BLAPL/11703/2026 BLAPL/3922/2026	STATE OF ODISHA AMAN AHAMAD VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	GR/0000166/2026 BHATILI /78 /2026 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000022/2026
36	D-BLAPL/11633/2026 BLAPL/3923/2026	SIDDHANTA DEEP @ SRIKANT VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	SAMBALPUR TOWN /41 /2026 DISTRICT & SESSIONS JUDGE,SAMBALPUR TR/0000017/2026
37	D-BLAPL/11645/2026 BLAPL/3924/2026	KATTI SAI @ K.SAI VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /290 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000193/2023
38	D-BLAPL/11679/2026 BLAPL/3925/2026	RAJESH KUMAR PANDI @ RAJU PANDI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /219 /2021 A.D.J.,KHURDA(Khordha ) ST/0000016/2022
39	D-BLAPL/11802/2026 BLAPL/3926/2026	BISHNU ORAM VS STATE OF ODISHA	UMAKANTA BARIK VS	BISRA /32 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000110/2024
40	D-BLAPL/11803/2026 BLAPL/3927/2026	POONAM CHAND VS STATE OF ODISHA	ABHAS MOHANTY VS	G.R.P.S.,BERHAMPUR /17 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000588/2026
41	D-BLAPL/11673/2026 BLAPL/3928/2026	MITHUN PRADHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /430 /2025 A.D.J.,CHATRAPUR(Ganjam) ST/0000217/2025
42	D-BLAPL/11687/2026 BLAPL/3929/2026	KRUPA SINDHU PARIDA @ KRUPASINDHU PARIDA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	PHULBANI SADAR /224 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000119/2025
43	D-BLAPL/11688/2026 BLAPL/3930/2026	PINTU NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /433 /2024 A.D.J.,ASKA(Ganjam) ST/0000009/2025
44	D-BLAPL/11691/2026 BLAPL/3931/2026	TAPAN KUMAR PRADHAN @ BHAGA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /183 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000310/2026
45	D-BLAPL/11705/2026 BLAPL/3932/2026	SUNIL TIWARI VS STATE OF ODISHA	SK. ZAFARULLA VS	RENGALI /128 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000022/2025

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46	D-BLAPL/11807/2026 BLAPL/3933/2026	BHARAT CHANDRA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BERHAMPUR SADAR /85 /2021 2ND A.D.J.,BERHAMPUR(Ganjam) Spl/0000013/2021
47	D-BLAPL/11634/2026 BLAPL/3934/2026	GYANA RANJAN PATI VS STATE OF ODISHA	APARESH BHOI VS	DHAMARA PS /56 /2025 J.M.F.C,CHANDABALI(Bhadrak ) GR/0000955/2025
48	D-BLAPL/11400/2026 BLAPL/3935/2026	KARAN SUNA @ PARIKHATA SUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /11 /2013 ASST. SESSIONS JUDGE, BALLIGUDA(K ST/0000071/2013
49	D-CMAPL/15998/2026 CMAPL/54/2026	RAM KUMAR SAHU VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// () //
50	D-CMAPL/10126/2026 CMAPL/55/2026	PADMANAV BISWAL VS ALOK JYOTI MOHANTY	HEMANTA KUMAR RATSINGH VS	// () //
51	D-CMAPL/15487/2026 CMAPL/56/2026	SIDDHARTHA PANDA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// () //
52	D-CMAPL/15496/2026 CMAPL/57/2026	JIBARDHAN SETH VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// () //
53	D-CMAPL/15498/2026 CMAPL/58/2026	ASHOK KUMAR PUROHIT VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// () //
54	D-CMAPL/16000/2026 CMAPL/59/2026	RABI SHANKAR HOTA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// () //
55	D-CMP/18242/2026 CMP/712/2026	DIPTI RANJAN SWAIN VS HEERA DEI	GHANASHYAM MUDULI VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag CS/0000103/2013
56	D-CMP/15981/2026 CMP/713/2026	AMIYA KUMAR CHOUDHURY VS ARUNA KUMAR CHOUDHURY	SUDEEP KUMAR SARANGI VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam CS/0000132/2021
57	D-CONTC/11865/2026	JYOTISANKAR PARIDA	SUBHADUTTA ROURTRAY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2372/2026	VS	VS	0
58	D-CONTC/12747/2026	DR.N.THIRUMALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	ADV.	//
	CONTC/2373/2026	BISHNU CHARAN PATRA	VS	0
59	D-CONTC/13896/2026	DR.N.TIRUMALA NAIK,COMMNR. CUM SECY.,S AND M.E. DEPT.,BHUBANESWAR	ADV	//
	CONTC/2374/2026	MAKHANRAY MALI	VS	0
60	D-CONTC/14523/2026	DR. N THIRUMALA NAIK,IAS,COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV.	//
	CONTC/2375/2026	PRASANTA KUMAR BISWAL	VS	0
61	D-CONTC/15160/2026	DAMAYANTI SAHOO, TAHASILDAR, NISCHINTAKOILI	ADV.	//
	CONTC/2376/2026	JYOTIRMAYEE PADHY	VS	0
62	D-CONTC/15332/2026	LAXMAN KUMAR MURMU, O.M.A.S.,EXECUTIVE OFFICER, PARALAKHEMUNDI MUNICIPALITY	PRAVASH CHANDRA JENA	//
	CONTC/2377/2026	SK. ABDUL JAHID	VS	0
63	D-CONTC/15742/2026	RUDRA PRASAD RATH, EXECUTIVE ENGINEER, TPNODL, BALASORE	ADV.	//
	CONTC/2378/2026	SK. SHAHNAWAZ ALI	VS	0
64	D-CONTC/15787/2026	SURYANARAYAN MALLICK, OAPS-I, S.P.,PMT,CUTTACK	ADV	//
	CONTC/2379/2026	CHITTARANJAN ROUT	VS	0
65	D-CONTC/16054/2026	SANJAY CHANDRA RAY, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,KHURDA	ADV.	//
	CONTC/2380/2026	SUSHAMA SAHOO	VS	0
66	D-CONTC/18021/2026	PRATEEK SINGH, IPS	ADV.	//
	CONTC/2381/2026	DILLIP KUMAR POLAI	VS	0
67	D-CONTC/18230/2026	ANU GARG, I.A.S.	ADV.	//
	CONTC/2382/2026	DAITARY SAHU@DAITYARI SAHU	VS	0
68	D-CONTC/18821/2026	PRATYUSH DIWAKAR, I.P.S.	ADV.	//
	CONTC/2383/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/18822/2026 CONTC/2384/2026	ACCOUNTANT GENERAL (A AND E), ODISHA,BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
70	D-CONTC/18823/2026 CONTC/2385/2026	ACCOUNTANT GENERAL (A AND E), ODISHA, BBSR. REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
71	D-CONTC/18824/2026 CONTC/2386/2026	DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION, ODISHA, BBSR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
72	D-CONTC/18825/2026 CONTC/2387/2026	DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION, ODISHA, BBSR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
73	D-CONTC/18826/2026 CONTC/2388/2026	COMMNR. CUM SECY., AGRICULTURE DEPT., ODISHA, BBSR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
74	D-CONTC/18827/2026 CONTC/2389/2026	COMMISSIONER CUM SECRETARY, AGRICULTURE DEPT., ODISHA, BBSR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
75	D-CONTC/12015/2026 CONTC/2390/2026	DEPUTY DIRECTOR OF AGRICULTURE, BERHAMPUR LALAT KISHORE JENA VS	CHIRANJEEV BIDYABHUSHAN VS	// // ()
76	D-CONTC/18828/2026 CONTC/2391/2026	SUDHAKAR BHOL REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
77	D-CONTC/18829/2026 CONTC/2392/2026	DIRECTOR, AGRICULTURE AND FOOD PRODUCTION, ODISHA REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
78	D-CONTC/11288/2026 CONTC/2393/2026	TREASURY OFFICER, DISTRICT TREASURY, NAYAGARH SRIPATI CHARAN ROUL VS	SHASHANKA SHEKHAR PATRA VS	// // ()
79	D-CONTC/14557/2026 CONTC/2394/2026	DR.THIRUMALA NAIK, I.A.S SUDHIR KUMAR NAIK VS	ADV. VS	// // ()
		DR. N. THIRUMALA NAIK, I.A.S.		//

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80	D-CONTC/14572/2026 CONTC/2395/2026	GIRISH CHANDRA PRADHAN VS BIRENDRA KERKETA, DIRECTOR OF SECONDARY EDUCATION,BHUBANESWAR	ADV. VS	// 0 //
81	D-CONTC/14658/2026 CONTC/2396/2026	SUSHIL KUMAR KAR VS USHA PADHEE, PRINCIPAL SECY. TO GOVT. CUM. COMMNR.,BHUBANESWAR	ADV. VS	// 0 //
82	D-CONTC/16941/2026 CONTC/2397/2026	MANAGING COMMITTEE OF ANNAPURNA GIRLS HIGH SCHOOL,KEONJHAR VS N.S. THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	SUSHREE SANGITA PASAYAT VS	// 0 //
83	D-CONTC/17064/2026 CONTC/2398/2026	AMBIKA PRIYADARSHINI BEHERA VS DR.N.THIRUMALA NAIK, IAS	BIBHUPRASAD MISHRA VS	// 0 //
84	D-CONTC/17215/2026 CONTC/2399/2026	PUJARANI SAHU VS DR.N.THIRUMALA NAIK, I.A.S	BIBHUPRASAD MISHRA VS	// 0 //
85	D-CONTC/17217/2026 CONTC/2400/2026	RASHMITA SAHOO VS DR.N.THIRUMALA NAIK, I.A.S	BIBHUPRASAD MISHRA VS	// 0 //
86	D-CONTC/17300/2026 CONTC/2401/2026	NIKET SAHU VS DHEENAH DASTAGEER, I.A.S	ADV. VS	// 0 //
87	D-CONTC/17639/2026 CONTC/2402/2026	ARTATRANA KHURDIA VS DR.N.THIRUMALA NAIK, I.A.S	BIBHUPRASAD MISHRA VS	// 0 //
88	D-CONTC/17643/2026 CONTC/2403/2026	BRUNDABATI DEHERIA VS DR. N. THIRUMALA NAIK, IAS	BIBHUPRASAD MISHRA VS	// 0 //
89	D-CONTC/17810/2026 CONTC/2404/2026	NARAYAN MOHANTY VS ASWATHI S.,IAS	ADV. VS	// 0 //
90	D-CRLA/9966/2026 CRLA/389/2026	CHANDRA JALLY@ CHITRASEN PARIDA@ CHITRASEN JALLY VS STATE OF ODISHA	GOURI KUMAR RATH VS	KODALA /115 /2011 A.D.J.,KODALA(Ganjam) ST/000033/2025
91	D-CRLMC/9607/2026	BISMAY KUMAR SAMAL	PRASHANTA KUMAR NAYAK	DHAMNAGAR /347 /2025

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	CRLMC/1381/2026	VS STATE OF ODISHA	VS	J.M.F.C.,BHADRAK(Bhadrak ) GR/0000779/2025
92	D-CRLMC/10722/2026 CRLMC/1382/2026	RAJALAXMI MANGARAJ VS STATE OF ODISHA	SURENDRA KUMAR ROUT VS	PAHALA /432 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0003279/2025
93	D-CRLMC/11262/2026 CRLMC/1383/2026	BUNU @ DEEPAK @ RAHUL SWAIN VS STATE OF ODISHA	SITAKANTA HOTA VS	POLASARA PS /88 /2012 A.D.J.,KODALA(Ganjam) ST/0000025/2020
94	D-CRLMC/11186/2026 CRLMC/1384/2026	PRASANTA GOUDA@PRASANT GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /25 /2017 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000027/2017
95	D-CRLMC/11192/2026 CRLMC/1385/2026	S.TUTU REDDY@S.T.REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /25 /2017 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000027/2017
96	D-CRLMP/9951/2026 CRLMP/570/2026	C. ANURADHA VS D. SIVADHAR	RAMDAS ACHARY VS	/ /0 ( ) //
97	D-CRLMP/11357/2026 CRLMP/571/2026	JAYASHREE BEHERA VS STATE OF ODISHA	SWAGATIKA SATAPATHY VS	MANGALA BAG /21 /2026 ( ) //
98	D-CRLMP/10629/2026 CRLMP/572/2026	MANAS RANJAN DASH VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	/ /0 ( ) //
99	D-CRLMP/10742/2026 CRLMP/573/2026	ASHOK KUMAR MOHANTY VS MINATI MOHANTY	NARESH CHANRA JENA VS	/ /0 JUDGE FAMILY COURT,BHUBANESWAR Ctp/0000082/2024
100	D-CRLMP/11992/2026 CRLMP/574/2026	DEBARAJ ROUTRAY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	KHANDAGIRI P.S. /146 /2026 ( ) //
101	D-CRLMP/11488/2026 CRLMP/575/2026	SRIKANTA TRIPATHY VS KALPANA TRIPATHY	TRILOCHAN DASH VS	/ /0 JUDGE FAMILY COURT, KENDRAPARA Ctp/0000177/2020
102	D-CRLMP/9830/2026 CRLMP/576/2026	SUMITRA SAHOO VS	PRADIPTA KUMAR SAHOO VS	/ /0 ( )

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103	D-CRLMP/11189/2026 CRLMP/577/2026	STATE OF ODISHA SUMANTA KUMAR DAS VS	SOUBHAGYA SWAIN VS	// // ()
104	D-CRLMP/11549/2026 CRLMP/578/2026	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	BIDHU BHUSANA MOHAPATRA VS	// //0 ()
105	D-CRLREV/9852/2026 CRLREV/305/2026	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	AKSHAYA KUMAR SAHOO VS	// PHULBANI TOWN /76 /2023 DISTRICT & SESSIONS JUDGE ,PHULBA
106	D-CRLREV/12044/2026 CRLREV/306/2026	STATE OF ODISHA BABLU DEHURY@ULA VS	SURYAKANTA DWIBEDI VS	CRA/0000002/2026 BADSAMI /225 /2025 A.D.J.,BARIPADA(Mayurbhanj)
107	D-CRLREV/11663/2026 CRLREV/307/2026	STATE OF ODISHA SUBASH CHANDRA MAHARANA@MOHARANA VS	BHABANI SHANKAR DASPARIDA VS	CRA/0000005/2026 BALASORE VIGILANCE /23 /2020 SPL.JUDGE (VIG),BALASORE(Baleshwar)
108	D-FAO/55028/2025 FAO/337/2026	STATE OF ODISHA(VIG.) P. SANJUKTA RAO VS	KAPILA CHARAN NAYAK VS	TR/0000014/2022 // RAILWAY CLAIMS TRIBUNAL, BHUBA
109	D-FAO/14116/2026 FAO/338/2026	UNION OF INDIA ANUPAMA CHAND VS	SANGRAM JENA VS	Oa/0000344/2014 // STATE EDUCATION TRIBUNAL,BHUBA
110	D-FAO/15455/2026 FAO/339/2026	STATE OF ODISHA TILATTAMA NAYAK VS	SUVEN KUMAR PANI VS	Gia/0000559/2017 // RAILWAY CLAIMS TRIBUNAL, BHUBA
111	D-FAO/16771/2026 FAO/340/2026	UNION OF INDIA SANJUKTA MOHANTY VS	AUROBINDA SAHOO VS	Oa/0000052/2025 // STATE EDUCATION TRIBUNAL,BHUBA
112	D-FAO/16791/2026 FAO/341/2026	STATE OF ODISHA MAHENDRA KUMAR NAYAK VS	AUROBINDA SAHOO VS	Gia/0000727/2014 // STATE EDUCATION TRIBUNAL,BHUBA
113	D-FAO/16802/2026 FAO/342/2026	STATE OF ODISHA ADITYA NARAYAN GHADAI VS STATE OF ODISHA	AUROBINDA SAHOO VS	Gia/0000039/2015 // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000048/2015

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114	D-FAO/17095/2026 FAO/343/2026	CHINMAYEE NAYAK VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000032/2015
115	D-FAO/17896/2026 FAO/344/2026	SUSIL KUAMR BISWAL VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000580/2015
116	D-FAO/17100/2026 FAO/345/2026	NARENDRA KUMAR SAHU VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000040/2015
117	D-FAO/17907/2026 FAO/346/2026	SAHADEB NAIK VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000535/2016
118	D-FAO/17683/2026 FAO/347/2026	BIKASH CHANDRA MOHANTY VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000974/2016
119	D-FAO/17687/2026 FAO/348/2026	SUMANTA KUMAR JENA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000015/2014
120	D-FAO/17922/2026 FAO/349/2026	SUJATA PATNAIK VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000356/2018
121	D-FAO/17884/2026 FAO/350/2026	BISHWARANJAN GHOSH VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000242/2016
122	D-FAO/17893/2026 FAO/351/2026	HEMANTA KUMAR LENKA VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000578/2015
123	D-FAO/17898/2026 FAO/352/2026	SNIGDHARANI NAYAK VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000537/2015
124	D-FAO/17913/2026 FAO/353/2026	DILLIP KUMAR SAHU VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000243/2016
125	D-FAO/18050/2026	GURUBARI SAHU	SANGRAM JENA	//

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	FAO/354/2026	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,BHUBA Gia/0000211/2015
126	D-FAO/18057/2026 FAO/355/2026	DR. KAUSALYA KUMARI NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000229/2016
127	D-FAO/16012/2026 FAO/356/2026	DHARITRI RATH VS UNION OF INDIA	SUVEN KUMAR PANI VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000059/2015
128	D-FAO/18058/2026 FAO/357/2026	JUGAL KISHORE MANDAL VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000475/2015
129	D-FAO/18347/2026 FAO/358/2026	CHITA RANJAN ROURAY VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000085/2019
130	D-LAA/16296/2026 LAA/63/2026	SPECIAL LAND ACQUISITION OFFICER, BIJU EXPRESS WAY, NUAPADA VS NILAM NAIK	SABITA RANJAN PATTNAIK,A.G.A VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000468/2024
131	D-MACA/16863/2026 MACA/390/2026	RANJITA NAIK VS SUNIL KUMAR BEHERA	PRADEEP KUMAR MISHRA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalp Mac/0000063/2024
132	D-MACA/17251/2026 MACA/391/2026	M/S.CHOLA MS GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS SARAT SAHOO	GIRIJA PRASAD DUTTA VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000053/2024
133	D-MACA/16867/2026 MACA/392/2026	RAJENDRA MAHANANDA VS SUNIL KUMAR BEHERA	PRADEEP KUMAR MISHRA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalp Mac/0000062/2024
134	D-MACA/17262/2026 MACA/393/2026	M/S. CHOLA MS GENERAL INSURANCE COMPANY LTD., BBSR VS PRATIMA SAHOO	G.P.DUTTA VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000054/2024
135	D-TRP(C)/15635/2026 TRP(C)/121/2026	BANAJA ROURAY VS RASHMI RANJAN NAYAK	DHANANJAYA MUND VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000130/2026
136	D-TRP(C)/18112/2026 TRP(C)/122/2026	ABANTI BISWAL @ SWAIN VS	PRANAYA SWAIN VS	// JUDGE, FAMILY COURT, NAYAGARH(N

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137	D-TRP(C)/18163/2026 TRP(C)/123/2026	SILU @ ANTARYAMI SWAIN RUCHI RAJASHREE NAYAK VS SATYAJIT MOHANTY	AMIT PRASAD BOSE VS	CP/0000234/2025 // JUDGE FAMILY COURT,PURI(Puri) CP/0000475/2025
138	D-WA/15947/2026 WA/612/2026	STATE OF ODISHA VS JITENDRA SETHI	SASWAT DAS,A.G.A VS	// () //
139	D-WA/16293/2026 WA/613/2026	STATE OF ODISHA VS PRAHALLAD PANDA	SAROJ KUMAR JEE,A.G.A VS	// () //
140	D-WA/14872/2026 WA/614/2026	STATE OF ODISHA VS DAKATAR PARIDA	SASWAT DAS,A.G.A VS	// () //
141	D-WA/15318/2026 WA/615/2026	STATE OF ODISHA VS SAROJ KUMAR BHOI	SASWAT DAS,A.G.A VS	// () //
142	D-WA/15320/2026 WA/616/2026	STATE OF ODISHA VS BIRABHADRA SINGH	SASWAT DAS,A.G.A VS	// () //
143	D-WA/15789/2026 WA/617/2026	THE PRINCIPAL SECRETARY TO GOVT., WATER RESOURCES DEPARTMENT, KHURDA VS REBATI MOHAN SAHU	DEBASHIS TRIPATHY,A.G.A VS	// () //
144	D-WA/15908/2026 WA/618/2026	STATE OF ODISHA VS LAXMAN BANCHHOR	SASWAT DAS,A.G.A VS	// () //
145	D-WA/16633/2026 WA/619/2026	STATE OF ODISHA VS BHARAT PODH	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
146	D-WA/16635/2026 WA/620/2026	STATE OF ODISHA VS SUDHIR KUMAR NAIK	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
147	D-WP(C)/16490/2026 WP(C)/12803/2026	SUSHIL KUMAR SWAIN VS ORISSA LIFT IRRIGATION CORPORATION, KHURDA	SIDHESWAR MALLIK VS	// () //

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148	D-WP(C)/18658/2026 WP(C)/12804/2026	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
149	D-WP(C)/16573/2026 WP(C)/12805/2026	TEJASWINI MAHARANA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
150	D-WP(C)/16752/2026 WP(C)/12806/2026	RANJAN KUMAR SAHU VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //
151	D-WP(C)/15564/2026 WP(C)/12807/2026	NILENDRI KUMARI SAHU VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
152	D-WP(C)/16755/2026 WP(C)/12808/2026	SHARAT PARIDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
153	D-WP(C)/15867/2026 WP(C)/12809/2026	DR.MANJULATA NAYAK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
154	D-WP(C)/16865/2026 WP(C)/12810/2026	SHASHIKANT JHANKAR VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
155	D-WP(C)/17123/2026 WP(C)/12811/2026	KESHABA CHANDRA MAHANTA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
156	D-WP(C)/16150/2026 WP(C)/12812/2026	ACHYUTA NANDA JENA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
157	D-WP(C)/16134/2026 WP(C)/12813/2026	NAYAN KISHORE DASH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
158	D-WP(C)/16127/2026 WP(C)/12814/2026	KALAKAR RANA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
159	D-WP(C)/16187/2026	SAROJINI BARIK	DIPTENDU SUNDAR RAY	//

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	WP(C)/12815/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/17707/2026 WP(C)/12816/2026	RAMA BABU POLAI VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
161	D-WP(C)/16188/2026 WP(C)/12817/2026	CHANDANESWAR DAS VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
162	D-WP(C)/16131/2026 WP(C)/12818/2026	LINGARAJ PAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
163	D-WP(C)/17980/2026 WP(C)/12819/2026	MEGHU MUNDA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
164	D-WP(C)/16323/2026 WP(C)/12820/2026	RAHAS BIHARAI NAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
165	D-WP(C)/17154/2026 WP(C)/12821/2026	KASHI RANA VS UNION OF INDIA	MADHUMITA PANDA VS	// 0 //
166	D-WP(C)/16325/2026 WP(C)/12822/2026	CHATURBHUJA MAHAKUD VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
167	D-WP(C)/18311/2026 WP(C)/12823/2026	PUSPALATA MOHANTY VS COLLECTOR, NABARANGPUR	TUKUNA KUMAR MISHRA VS	// 0 //
168	D-WP(C)/16273/2026 WP(C)/12824/2026	M/S DAMODAR ENINERRS PRIVATE LTD., BHUBANESWAR VS THE GENERAL MANAGER (EAST COAST)BRIDGE AND ROOF CO.(INDIA) LTD., BHUBANESWAR	SUVENDU KUMAR SETHI VS	// 0 //
169	D-WP(C)/17137/2026 WP(C)/12825/2026	SOMANATH SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
170	D-WP(C)/16132/2026 WP(C)/12826/2026	GOBINDA CHANDRA SAHOO VS	MAHENDRA KUMAR SAHOO VS	// 0

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171	D-WP(C)/18314/2026 WP(C)/12827/2026	STATE OF ODISHA GITA PANDEY VS COLLECTOR, NABARANGPUR	TUKUNA KUMAR MISHRA VS	// // 0 //
172	D-WP(C)/17571/2026 WP(C)/12828/2026	LIPINA SETHY VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //
173	D-WP(C)/17504/2026 WP(C)/12829/2026	SHANTIPADA PANDA VS STATE OF ODISHA	SARAT CHANDRA SAMAL VS	// 0 //
174	D-WP(C)/18449/2026 WP(C)/12830/2026	SARALA MAJHI VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
175	D-WP(C)/17617/2026 WP(C)/12831/2026	ASWINI KUMAR JENA VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
176	D-WP(C)/17702/2026 WP(C)/12832/2026	RAJALATA ALIVA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
177	D-WP(C)/16814/2026 WP(C)/12833/2026	NIRANJAN DALAI VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
178	D-WP(C)/17239/2026 WP(C)/12834/2026	BANSIDHAR MALIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
179	D-WP(C)/17241/2026 WP(C)/12835/2026	INDUMATI BISWAL VS AUTHORIZED OFFICER, BANK OF MAHARASHTRA	KARUNAKAR GAYA VS	// 0 //
180	D-WP(C)/17879/2026 WP(C)/12836/2026	M/S PRUTHWIRAJ MISHRA VS STATE TAX OFFICER, DHENKANAL, CIRCLE	KAJAL SAHOO VS	// 0 //
181	D-WP(C)/17329/2026 WP(C)/12837/2026	RAMKRUSHNA BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //

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182	D-WP(C)/17995/2026 WP(C)/12838/2026	MINATI ACHARAYA VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
183	D-WP(C)/18315/2026 WP(C)/12839/2026	BHIKARI CHARAN PRADHAN VS COLLECTOR, NABARANGPUR	TUKUNA KUMAR MISHRA VS	// 0 //
184	D-WP(C)/18027/2026 WP(C)/12840/2026	SANTANU KUMAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
185	D-WP(C)/17012/2026 WP(C)/12841/2026	PRAKASH KUMAR MISHRA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
186	D-WP(C)/18049/2026 WP(C)/12842/2026	SAGARIKA MOHANTY VS UPENDRA MOHANTY	BHABANI PRASAD SAMAL VS	// 0 //
187	D-WP(C)/17067/2026 WP(C)/12843/2026	MINATI MAHARANA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
188	D-WP(C)/17730/2026 WP(C)/12844/2026	SK. ALIM BUX VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// 0 //
189	D-WP(C)/18032/2026 WP(C)/12845/2026	BIDYADHAR BARIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
190	D-WP(C)/18046/2026 WP(C)/12846/2026	RAMA CHANDRA DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
191	D-WP(C)/17088/2026 WP(C)/12847/2026	GAYA KISAN VS STATE OF ODISHA	GEETANJALI MAJHI VS	// 0 //
192	D-WP(C)/18118/2026 WP(C)/12848/2026	M/S.KMNR REGIONAL MILK PRODUCER LTD., KORAPUT VS THE PRESIDING OFFICER, LABOUR COURT, JEYPORE, KORAPUT	DEBENDRA KUMAR MOHANTY VS	// 0 //
193	D-WP(C)/17909/2026	BINAPANI MOHANTY	DURGESH NARAYAN RATH	//

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	WP(C)/12849/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/18134/2026 WP(C)/12850/2026	PURNA CHANDRA SAHU VS CONTROLLER OF ACCOUNTS, BHUBANESWAR	JANMEJAYA DASH VS	// 0 //
195	D-WP(C)/18037/2026 WP(C)/12851/2026	ITISHREE NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
196	D-WP(C)/18146/2026 WP(C)/12852/2026	SUBHENDU PRADHAN VS STATE OF ODISHA	PAJIT KUMAR PRADHAN VS	// 0 //
197	D-WP(C)/17155/2026 WP(C)/12853/2026	LAXMIPRIYA MOHAPATRA VS ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMENT, CUTTACK	BHUBANESWAR DASH VS	// 0 //
198	D-WP(C)/18442/2026 WP(C)/12854/2026	ASHOK PATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
199	D-WP(C)/18444/2026 WP(C)/12855/2026	HEMANTA KUMAR SAMAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
200	D-WP(C)/18157/2026 WP(C)/12856/2026	UMESH CHANDRA SAHOO VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
201	D-WP(C)/17916/2026 WP(C)/12857/2026	PAYAL MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
202	D-WP(C)/18075/2026 WP(C)/12858/2026	SATYA SACHIN SAHOO VS ARJUN KUMAR SWAIN	RAGHUNATH SINGH VS	// 0 //
203	D-WP(C)/18447/2026 WP(C)/12859/2026	RATNAKAR LENKA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
204	D-WP(C)/18454/2026 WP(C)/12860/2026	RANJAN KUMAR PANIGRAHI VS	PRADEEP KUMAR MAHAPATRA VS	// 0

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205	D-WP(C)/18120/2026 WP(C)/12861/2026	STATE OF ODISHA PRAVAKAR MOHAPATRA VS	MANAS PATI VS	// // 0
206	D-WP(C)/18450/2026 WP(C)/12862/2026	STATE OF ODISHA SUSANTA KUMAR SA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
207	D-WP(C)/18457/2026 WP(C)/12863/2026	STATE OF ODISHA SAROJ KANTA DAS VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
208	D-WP(C)/18212/2026 WP(C)/12864/2026	STATE OF ODISHA BAPI NATH VS	KARTIK CHANDRA TRIPATHY VS	// // 0
209	D-WP(C)/17976/2026 WP(C)/12865/2026	BRANCH MANAGER CUM AUTHORIZED OFFICER, AXIS BANK BIJIPUR BRANCH, NAYAGARH M/S.SONTHALIA FOOD PRODUCTS PVT.LTD, MANCHESWAR VS	GYANA RANJAN MAHAPATRA VS	// // 0
210	D-WP(C)/17445/2026 WP(C)/12866/2026	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BHUBANESWAR KRISHNA TRADERS, CUTTACK VS	KARUNAKAR GAYA VS	// // 0
211	D-WP(C)/18110/2026 WP(C)/12867/2026	AUTHORIZES OFFICER, BANK OF MAHARASHTRA, BHUBANESWAR M/S MAHAPRASADRICE MILL, KHORDA VS	NALINI KANTA DASH VS	// // 0
212	D-WP(C)/18219/2026 WP(C)/12868/2026	AUTHORISE OFFICER, PUNJAB NATIONAL BANK, CUTTACK BAISHANAV CHARAN BEHERA VS	BAIBASWATA PANIGRAHI VS	// // 0
213	D-WP(C)/17173/2026 WP(C)/12869/2026	STATE OF ODISHA PRATAP KUMAR JENA VS	SHREEKANTA PRASAD SAHOO (1) VS	// // 0
214	D-WP(C)/15984/2026 WP(C)/12870/2026	STATE OF ODISHA AKSHAYA KUMAR BAL VS	SAMEER KUMAR DAS VS	// // 0
215	D-WP(C)/18432/2026 WP(C)/12871/2026	STATE OF ODISHA M/S RELENTLESS BRANDS LLP VS	SUBHASIS PANDA VS	// // 0
		JOINT COMMISSIONER, BHUBANESWAR		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/18221/2026 WP(C)/12872/2026	JAGANNATH SUNA VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
217	D-WP(C)/16715/2026 WP(C)/12873/2026	ANUSUYA MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
218	D-WP(C)/18479/2026 WP(C)/12874/2026	PABITRA KUMAR MALLA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
219	D-WP(C)/16138/2026 WP(C)/12875/2026	KAMALA KANTA SAMAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
220	D-WP(C)/18480/2026 WP(C)/12876/2026	HARISH KUMAR NAYAK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
221	D-WP(C)/16904/2026 WP(C)/12877/2026	SAILAJA BISWAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
222	D-WP(C)/16910/2026 WP(C)/12878/2026	SARASWATI BEHERA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
223	D-WP(C)/18323/2026 WP(C)/12879/2026	MANOJ KUMAR SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
224	D-WP(C)/18335/2026 WP(C)/12880/2026	MANAS RANJAN BEHERA VS SUPERINTENDENT, ANGUL-II RANGE	RAJESH TRIPATHY VS	// 0 //
225	D-WP(C)/16912/2026 WP(C)/12881/2026	SWAGATIKA MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
226	D-WP(C)/17299/2026 WP(C)/12882/2026	KAILASH CHANDRA BAL VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
227	D-WP(C)/17591/2026	LADI ARUNA KUMARI @L.ARUNA KUMARI	BIRAJA PRASANNA DAS	//

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	WP(C)/12883/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/14574/2026 WP(C)/12884/2026	PRATAP KUMAR SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
229	D-WP(C)/16919/2026 WP(C)/12885/2026	ANJALI PADHY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
230	D-WP(C)/17691/2026 WP(C)/12886/2026	SABITRI SETHI VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //
231	D-WP(C)/17167/2026 WP(C)/12887/2026	PRADEEP KUMAR DAS VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
232	D-WP(C)/16147/2026 WP(C)/12888/2026	STHITA PRAJNA DAS VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //
233	D-WP(C)/16690/2026 WP(C)/12889/2026	MANASI RANI SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
234	D-WP(C)/17320/2026 WP(C)/12890/2026	KALIA DEHURY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
235	D-WP(C)/17705/2026 WP(C)/12891/2026	DR. BISWAJIT ANDIA VS SAGARIKA SAHOO @ ANDIA	PRAJNA SARITA MOHANTY VS	// 0 //
236	D-WP(C)/17170/2026 WP(C)/12892/2026	BISWAJIT MOHAPATRA VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
237	D-WP(C)/16697/2026 WP(C)/12893/2026	PRAJNA PARAMITA CHAKRABORTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
238	D-WP(C)/16238/2026 WP(C)/12894/2026	JAGADISH SAHOO VS	AMIT PATTNAIK VS	// 0

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239	D-WP(C)/17847/2026 WP(C)/12895/2026	STATE OF ODISHA KHIROD KUMAR MOHANTY VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// // 0
240	D-WP(C)/17327/2026 WP(C)/12896/2026	M/S.MAA MANGALA JEWELLERS, CUTTACK VS COMMISSIONER OF CT AND GST, CUTTACK	ARCHANA BEHERA VS	// // 0
241	D-WP(C)/6052/2026 WP(C)/12897/2026	DURJYODHAN SABAR VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// // 0
242	D-WP(C)/16706/2026 WP(C)/12898/2026	BHAGYASRI PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0
243	D-WP(C)/16266/2026 WP(C)/12899/2026	CHABINDRANATH KANDI VS STATE OF ODISHA	AJIT CH MOHAPATRA VS	// // 0
244	D-WP(C)/18383/2026 WP(C)/12900/2026	BHARATI BALA GIRI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0
245	D-WP(C)/16876/2026 WP(C)/12901/2026	GEETASHREE PATNAIK VS ORISSA WATER SUPPLY AND SEWERAGE BOARD	SOURAV DAS VS	// // 0
246	D-WP(C)/16899/2026 WP(C)/12902/2026	DIPIKA SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0
247	D-WP(C)/17580/2026 WP(C)/12903/2026	MEDHANJALI SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0
248	D-WP(C)/18489/2026 WP(C)/12904/2026	BEDAMATI NAYAK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // 0
249	D-WP(C)/16900/2026 WP(C)/12905/2026	TANMAYEE SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0

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250	D-WP(C)/17584/2026 WP(C)/12906/2026	POREDI BABU RAO @ P.BABU RAO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
251	D-WP(C)/16287/2026 WP(C)/12907/2026	PARSURAM BAG VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
252	D-WP(C)/16903/2026 WP(C)/12908/2026	SASMITA MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
253	D-WP(C)/18509/2026 WP(C)/12909/2026	M/S.ETHICS ASSETS PRIVATE LTD., BHUBANESWAR VS COMMISSIONER, CT AND GST ODISHA, CUTTACK	CHITTA RANAJAN DAS VS	// 0 //
254	D-WP(C)/16281/2026 WP(C)/12910/2026	BIDHYADHAR HARIJAN VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
255	D-WP(C)/16522/2026 WP(C)/12911/2026	SANTOSH CHAKRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
256	D-WP(C)/16282/2026 WP(C)/12912/2026	BASANTI CHHATIRA VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
257	D-WP(C)/16294/2026 WP(C)/12913/2026	SHARAT CHANDRA BISWAL VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
258	D-WP(C)/16284/2026 WP(C)/12914/2026	TIRTHA GAHIR VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
259	D-WP(C)/18620/2026 WP(C)/12915/2026	HAV SANJAY BARIK VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //
260	D-WP(C)/9197/2026 WP(C)/12916/2026	PRADEEP KUMAR KAR VS NATIONAL ALUMINUM COMPANY LTD, KHURDHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
261	D-WP(C)/12416/2026	BHAIRAB CHARAN PATTNAIK	SATYAJEET MUKHARJEE	//

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	WP(C)/12917/2026	VS	VS	0
		THE COMMISSIONER-CUM-SECY, R.D.DEPT., GOVT. OF ODISHA, BHUBANESWAR		//
262	D-WP(C)/12518/2026	PAIKARAY TIYU	SAROJANANDA MISHRA	//
	WP(C)/12918/2026	VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/18602/2026	PATITAPABAN BEHERA	SAMARENDRA BEURA	//
	WP(C)/12919/2026	VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/16349/2026	ANUPAMA PRADHAN	PRAVAT KUMAR LENKA	//
	WP(C)/12920/2026	VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/14165/2026	MRUTYUNJAYA SAHU	KHAGESWAR BEHERA	//
	WP(C)/12921/2026	VS	VS	0
		UNION OF INDIA		//
266	D-WP(C)/15366/2026	ABDUL SAHEED	PRANAYA SAHOO	//
	WP(C)/12922/2026	VS	VS	0
		THE ASSISTANT COMMISSIONER, GST AND CENTRAL EXCIES, BERHAMPUR DIVISION, GANJAM		//
267	D-WP(C)/14234/2026	HRUSIKESH BEHURA	NIRANJAN PRASAD PATRA	//
	WP(C)/12923/2026	VS	VS	0
		STATE OF ORISSA		//
268	D-WP(C)/16624/2026	TRINATH MALLICK	NIRANJAN LENKA	//
	WP(C)/12924/2026	VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/16305/2026	GOURANGA KHILLAR	GANESH PRASAD SAMAL	//
	WP(C)/12925/2026	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/15790/2026	RANJAN KUMAR BARIK	RAMA CHANDRA JENA	//
	WP(C)/12926/2026	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/18453/2026	GYANENDRA PADHI	KUNAL KUMAR SWAIN	//
	WP(C)/12927/2026	VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/17585/2026	PRASHANT @ PRASANT PATI	BIRAJA PRASANNA DAS	//
	WP(C)/12928/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/15390/2026 WP(C)/12929/2026	STATE OF ODISHA MAHESH ORAM TOPPO VS	GHANASHYAM NAMTOAR VS	// // ()
274	D-WP(C)/14767/2026 WP(C)/12930/2026	STATE OF ODISHA JUDHISTHIR JENA VS	NIRANJAN PRASAD PATRA VS	// // ()
275	D-WP(C)/18464/2026 WP(C)/12931/2026	COMMISSIONER, CONSOLIDATION AND SETTLEMENT, CUTTACK HARI KRUSHNA SAHOO VS	KUNAL KUMAR SWAIN VS	// // ()
276	D-WP(C)/15360/2026 WP(C)/12932/2026	STATE OF ODISHA BAINSTABA MANDAL VS	SWAPNA KUMAR OJHA VS	// // ()
277	D-WP(C)/18031/2026 WP(C)/12933/2026	STATE OF ODISHA STEEL AUTHORITY OF INDIA, ROURKELA VS	RUPESH KUMAR KANUNGO VS	// // ()
278	D-WP(C)/16649/2026 WP(C)/12934/2026	SAROJ KANTA BEHERA M/S AMBRIT SAUDAGAR AND VENTURES, KHORDA VS	AUROVINDA MOHANTY VS	// // ()
279	D-WP(C)/15967/2026 WP(C)/12935/2026	AUTHORISED OFFICER, PUNJAB AND SIND BANK, CUTTACK KRUPASINDHU PADHI VS	LALATENDU SAMAL VS	// // ()
280	D-WP(C)/14784/2026 WP(C)/12936/2026	STATE OF ODISHA RAJENDRA SUTAR VS	GAJENDRANATH ROUT VS	// // ()
281	D-WP(C)/16984/2026 WP(C)/12937/2026	STATE OF ODISHA RABINDRA KUMAR SWAIN VS	SAMEER KUMAR DAS VS	// // ()
282	D-WPCRL/11326/2026 WPCRL/54/2026	STATE OF ODISHA SAKIL KHAN VS	BIJAYA KUMAR RAGADA VS	// // ()/
283	D-WPCRL/11789/2026 WPCRL/55/2026	STATE OF ODISHA NITYANANDA MANDAL VS	ARUN KUMAR BEHERA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WPCRL/10636/2026 WPCRL/56/2026	JHADESWAR DALAI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KAMARDA /57 /2026 () //
285	D-ABLAPL/11025/2026 ABLAPL/4665/2026	MOHAMMAD ISHAQ @ ISAK KHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PATNAGARH /342 /2024 () //
286	D-ABLAPL/11151/2026 ABLAPL/4666/2026	NALINI @ NALINIPRABHA OJHA VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	TOMKA /48 /2026 () //
287	D-ABLAPL/10578/2026 ABLAPL/4667/2026	TAPAN KUMAR BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /28 /2024 () //
288	D-ABLAPL/11213/2026 ABLAPL/4668/2026	PROFESSOR NAYAK VS STATE OF ODISHA	TAPAN KUMAR JENA SAMANTA VS	TUMUDIBANDHA /52 /2026 () //
289	D-ABLAPL/11227/2026 ABLAPL/4669/2026	DINESH KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
290	D-ABLAPL/10700/2026 ABLAPL/4670/2026	RAJESH HARIJAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JEYPORE MAHILA /176 /2024 () //
291	D-ABLAPL/10810/2026 ABLAPL/4671/2026	KRUSHNA CHANDRA MAHANKUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GRAM GANJAM /86 /2020 () //
292	D-ABLAPL/11779/2026 ABLAPL/4672/2026	PAPU @ SANJAYA SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOTANGA /113 /2026 () //
293	D-ABLAPL/11353/2026 ABLAPL/4673/2026	SOUBHAGYA SAMAL @ SOUBHAGYA KUMAR SAMAL @ TILU VS STATE OF ODISHA	ARIJEET MISHRA VS	BAGHAMARI /82 /2026 () //
294	D-ABLAPL/11791/2026 ABLAPL/4674/2026	DAMBA DALAPATI VS STATE OF ODISHA	SRINIBAS PARIJA VS	ADVA /46 /2026 () //
295	D-ABLAPL/10923/2026	SACHIN KUMAR DALABEHERA	MANOJ KUMAR MALLICK	BONAI /151 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4675/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/11356/2026 ABLAPL/4676/2026	SIBA PRASAD MISHRA VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	/ /0 () //
297	D-ABLAPL/11792/2026 ABLAPL/4677/2026	MD. AJMER ALI SAHA @ BHALA VS STATE OF ODISHA	SK. ZAFARULLA VS	PURUNABAZAR /11 /2026 () //
298	D-ABLAPL/11121/2026 ABLAPL/4678/2026	BANAMALI BALIYARSINGH VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	CAPITAL P.S. /847 /2025 () //
299	D-ABLAPL/11376/2026 ABLAPL/4679/2026	CHANDRAMANI AMANTA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	JUDUM /17 /2025 () //
300	D-ABLAPL/11794/2026 ABLAPL/4680/2026	MANAS RANJAN DASH VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	SATYABADI /164 /2026 () //
301	D-ABLAPL/11414/2026 ABLAPL/4681/2026	SURENDRA NAYAK VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	BHARATPUR PS /710 /2025 () //
302	D-ABLAPL/11180/2026 ABLAPL/4682/2026	BIRANCHI KISHORE SAHOO VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	MADHUPATNA /130 /2026 () //
303	D-ABLAPL/11259/2026 ABLAPL/4683/2026	SANJIB MOHANTY @ SANJEEB KUMAR MOHANTY VS STATE OF ODISHA	SIDHARTH PARIDA VS	SEA BEACH /111 /2026 () //
304	D-ABLAPL/11797/2026 ABLAPL/4684/2026	RANJIT BEHERA VS STATE OF ODISHA	GOLEKHA BIHARI PARIDA VS	ASTARANGA /74 /2021 () //
305	D-ABLAPL/11299/2026 ABLAPL/4685/2026	GOLAK BIHARI MAHANTA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BAMBARI /91 /2026 () //
306	D-ABLAPL/11406/2026 ABLAPL/4686/2026	PRATAP ROUT @ PRATAP CHANDRA ROUT VS	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /226 /2026 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/11425/2026 ABLAPL/4687/2026	STATE OF ODISHA MOHAMMAD FIROZ KHAN QURESHI VS	SK. ZAFARULLA VS	// / /0 ()
308	D-ABLAPL/11520/2026 ABLAPL/4688/2026	STATE OF ODISHA GODABARI SATAPATHY VS	BISWAJIT SAHOO VS	// NAYAGARH /451 /2025 ()
309	D-ABLAPL/11525/2026 ABLAPL/4689/2026	STATE OF ODISHA DEEPAK KUMAR DASH VS	AMBIKA PRASAD RAY VS	// BHARATPUR PS /571 /2023 ()
310	D-ABLAPL/11798/2026 ABLAPL/4690/2026	STATE OF ODISHA AKHAYA BEHERA VS	SAROJ KUMAR PADHI VS	// PIPLI /203 /2026 ()
311	D-ABLAPL/11563/2026 ABLAPL/4691/2026	STATE OF ODISHA SUSHIL GUPTA @ BABUA VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /109 /2026 ()
312	D-ABLAPL/11607/2026 ABLAPL/4692/2026	STATE OF ODISHA SUBASH CHANDRA DASH VS	BYOMAKESH TRIPATHY VS	// / /0 ()
313	D-ABLAPL/11614/2026 ABLAPL/4693/2026	STATE OF ODISHA PADMINI JENA VS	RAJENDRA NARAYAN ROUT VS	// ANANTPUR /74 /2026 ()
314	D-ABLAPL/11630/2026 ABLAPL/4694/2026	STATE OF ODISHA MEHMOOD QURASI @ SK MEHBOOB VS	MD. GOLAM MADANI VS	// DHUSURI /147 /2026 ()
315	D-ABLAPL/11640/2026 ABLAPL/4695/2026	STATE OF ODISHA PRABHAKAR PRADHAN @ REDDY VS	LAXMI CHARAN BEHERA VS	// RAMBHA (KHALLIKOTE) /220 /2026 ()
316	D-ABLAPL/11690/2026 ABLAPL/4696/2026	STATE OF ODISHA AJAYA SETHY @ GHADUA VS	AMULYA RATNA PANDA VS	// JENAPUR /126 /2022 ()
317	D-ABLAPL/11695/2026 ABLAPL/4697/2026	STATE OF ODISHA TRINATH KURMI VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// MAIDALPUR /20 /2026 () //

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318	D-ABLAPL/11494/2026 ABLAPL/4698/2026	DEBENDRA NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /216 /2026 ) //
319	D-ABLAPL/11799/2026 ABLAPL/4699/2026	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	KARUNAKAR RATH VS	MAHILA PS,SEC-3,ROURKELA /10 /2026 ) //
320	D-ABLAPL/11716/2026 ABLAPL/4700/2026	SUNIL KUMAR SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /226 /2026 ) //
321	D-ABLAPL/11801/2026 ABLAPL/4701/2026	JITENDRA BARIK @ JEETENDRA BARIK VS STATE OF ODISHA	SIBARANJAN POLAI VS	KHALLIKOTE /252 /2026 ) //
322	D-ABLAPL/11811/2026 ABLAPL/4702/2026	RAJENDRA LENKA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	G.R.P.S. /11 /2026 ) //
323	D-ABLAPL/11721/2026 ABLAPL/4703/2026	SARANGADHARA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	BARGARH /168 /2015 ) //
324	D-ABLAPL/11812/2026 ABLAPL/4704/2026	TARANISEN DORA VS STATE OF ODISHA	SRINIBAS PARIJA VS	ADVA /47 /2026 ) //
325	D-ABLAPL/11517/2026 ABLAPL/4705/2026	DHINA NIRODH PARIDA @ DHIRA NIROD PARIDA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kend 2(C)CC/0000009/2026
326	D-ABLAPL/11670/2026 ABLAPL/4706/2026	SUMANTA KU SAHOO @ SUMANT KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /41 /2017 ) //
327	D-ABLAPL/11696/2026 ABLAPL/4707/2026	BIBHU BHUSAN SAHOO @ BIBHISAN SAHOO @ BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JENAPUR /126 /2022 ) //
328	D-ABLAPL/11697/2026 ABLAPL/4708/2026	BIBHUTI JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /170 /2026 ) //
329	D-ABLAPL/11698/2026	AMBUJA KUMAR BARIK @ AMBUJA BARIK	AMULYA RATNA PANDA	JENAPUR /126 /2022

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	ABLAPL/4709/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/10648/2026 ABLAPL/4710/2026	BROTHER IN LAW VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /105 /2026 () //
331	D-ABLAPL/10770/2026 ABLAPL/4711/2026	SHATRUGHAN SAHOO VS STATE OF ODISHA	LALITENDU BHUYAN VS	ANANDAPUR /302 /2025 () //
332	D-ABLAPL/11725/2026 ABLAPL/4712/2026	SARAT JENA @ BUDHAN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	AGARAPADA /84 /2026 () //
333	D-ABLAPL/11729/2026 ABLAPL/4713/2026	RAMAKANTA MAHARANA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	NAYAGARH /135 /2022 () //
334	D-ABLAPL/11094/2026 ABLAPL/4714/2026	SK. KARIMULLA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /171 /2026 () //
335	D-ABLAPL/11732/2026 ABLAPL/4715/2026	RAMAKANTA MAHARANA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	NAYAGARH /152 /2022 () //
336	D-ABLAPL/11734/2026 ABLAPL/4716/2026	SOMANATHA LENKA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /159 /2026 () //
337	D-ABLAPL/11215/2026 ABLAPL/4717/2026	DEEPAK KUMAR MOHANTY VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	//0 () //
338	D-ABLAPL/11926/2026 ABLAPL/4718/2026	NAJIBUR RAHEMAN KHAN @ BADAHAH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /164 /2026 () //
339	D-ABLAPL/11667/2026 ABLAPL/4719/2026	HEMANGINI MISHRA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	//0 () //
340	D-ABLAPL/11930/2026 ABLAPL/4720/2026	RAJESH BISOI VS	SK. ZAFARULLA VS	LAHUNIPADA /214 /2025 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/11934/2026 ABLAPL/4721/2026	STATE OF ODISHA SAHEJADI BIBI @ SAHAJADI BIBI VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// JAGATPUR /219 /2026 () //
342	D-ABLAPL/11341/2026 ABLAPL/4722/2026	TUTU BISWAL VS STATE OF ODISHA	MITHUN KUMAR PRADHAN VS	ASTARANGA MARINE PS /14 /2026 () //
343	D-ABLAPL/11938/2026 ABLAPL/4723/2026	KETAN SONI VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	MAHILA P.S. BUXIBAZAR /43 /2026 () //
344	D-ABLAPL/11394/2026 ABLAPL/4724/2026	TIKESWAR BHOI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARBANDH /41 /2026 () //
345	D-ABLAPL/11942/2026 ABLAPL/4725/2026	TAPASWINI SAHOO VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	PURI SADAR /338 /2024 () //
346	D-ABLAPL/11428/2026 ABLAPL/4726/2026	SK. LAKUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /140 /2026 () //